

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/314/ (IB)/2017
NAME OF THE PETITIONER(S) : CANARA BANK
NAME OF THE RESPONDENT(S) : KLEN & MARSHALLS MANUFACTURES & EMPORIS LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel representing both the parties are absent. No representation. The Registry is directed to send notice to both the parties for their appearance and submissions. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)